

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Defects removed. In Hew of Court slip, this will be taken up today after lunch. For Regn Pl. By 3-10-02	<u>Order dated 8.10.2002</u> Heard. Without entering into the merits of this case, this O.A. is disposed of with direction to Respondents to consider the representation made by the Applicant under Annexure-2 dated 9.4.2002 and pass necessary orders thereon.  Send copies of this order, along with copies of the O.A., to Respondents. A free copy of this order be sent to the Applicant in the address given out in the O.A. Free copies of this order be also handed over to the Advocate for the Applicant and Shri J.K. Nayak, Addl. Standing Counsel (on whom a copy of O.A. has been served) appearing on behalf of the Respondents.
<u>Registar</u> A/ 8/10/2002	<u>Janet</u> 08/10/2002 VICE-CHAIRMAN/10 MEMBER(JUDICIAL)
For admission.  Bench Copies of order dt. 8.10.02 communicated to all parties alongwith copies of O.A. to respds.  Free copies of said order may be handed over to counsels for both sides.	
<u>Janet</u> 24/10/02	